# GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

#### UNSTARRED QUESTION NO:1363 ANSWERED ON:30.11.2012 FOOD SAFETY AND STANDARD AUTHORITY Alagiri Shri S. ;Dutt Smt. Priya Sunil;Hussain Shri Syed Shahnawaz;Singh Rajkumari Ratna

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has constituted the Food Safety and Standard Authority of India (FSSAI) to carry out the purpose of the Food Safety and Standards Act, 2006;

(b) if so, the details of works undertaken by said Authority so far;

(c) the extent of achievement made by this Authority to regulate the food safety standards, uniform licensing etc. in the country;

(d) whether the FSSAI has conducted any inspection on the quality of food served by Indian Railways; and

(e) if so, details of inspection conducted thereof and if not, the reasons therefor?

# Answer

### MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b): Yes. In terms of Section 4 of the Food Safety and Standards Act, 2006, the Food Safety and Standards Authority of India has been established to exercise the powers conferred on, and to perform the functions assigned to it under this Act. The Food Safety and Standards Rules and Regulations, have been notified in 2011. Simultaneously, the enactments and orders mentioned in the Second Schedule of the Act (including the prevention of Food Adulteration Act) and the Milk and Milk products Regulations, 1992 have been repealed w. e. f. 5.8.2011. FSS Act has been made operational from 5.8.2011. Eight Scientific Panels and one Scientific Committee have been established. Eight Central Advisory Committee (CAC) meetings and eleven Food Authority meetings have been held till date.

(c): The Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011 is being implemented by both the Food Authority (Central Licensing) and State/UT's (State Licensing / Registration) Government. The work of Registration and issuing licences to the Food Business Operators (FBOs) is an onging process.

(d) & (e): Food Safety Officers and Designated Officers of Railways monitor and inspect the quality of food served by the Indian Railways.